

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 180 /1993 (in OA No. 174/93)

Prabhu Lal & Ors. Versus Uo2 & Ors.

Date of Order	Orders
	This is an M.P. (in OA No. <u>174</u>/93) for permission to file joint application in the OA. On scrutiny, it has been found in order - <u>Lo/TS/RR</u> ✓ 8/19/3
23/3 19.3.93	Mr. N. R. Saran - Counsel for the applicant Register & Put up in Court for admission on <u>23.3.93</u> along with OA-93 <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
Received 3/3/93	<u>23-3-93</u> None present on behalf of the applicant M.P. is allowed. Applicants are allowed to file the joint application. <i>[Signature]</i> (D. P. Mehta) Vice-Chairman
Copy sent to the app. on vid e Defce	to the app. <u>28/3/93</u>